correction slips incorporating the proposed corrections, are circulated to all Railways, Audit etc. for official use. as soon as decisions leading to the corrections are taken.

4219

(b) Correction slips are sent for printing in batches quarterly and their printing, pricing and distribution take some time

Railway Employees

1383. Shri Rajendra Singh: Will the Minister of Railways be pleased to state.

- (a) the number of employees on each Railway separately in each category who are still unconfirmed either in their initial appointment or higher grades for one year, three years, five vears, ten years and over ten years respectively:
- (b) whether Government envisage arrangements for their early confirmation: and
 - (c) if not, the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

Railway Claims

1384. Shrlmati Mafida Ahmed: Will the Minister of Railways be pleased to state:

- (a) the number of claim cases for refund of excess freight lying unsettled in the N.E.F. Railway at present;
- (b) the time by which these cases will be settled?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) On 31st July, 1958, 18,957 cases were lying unsettled.

(b) Special efforts are being made to settle these cases expeditiously. While no specific time limit can be set for the settlement of all these cases, it is hoped that in about 6 to 9 months' time, the position will become normal and practically all these cases would have been disposed

छोटी छोटी सिंचाई योजनायें

१३८४. श्रीमती मिनीमाता : क्या सामवाधिक विकास मंत्री यह बताने की कपा करेंगे कि खोटी-खोटी सिचाई योजनायों को संगटित करने के लिये विकास आयक्तों का जो सम्मेलन मसुरी में श्रप्रैल, १६५७ में हम्रा या उसकी सिफारिशों को कितने राज्यों ने स्वीकार किया है ?

सामदायिक विकास मंत्री (श्री ऐत० के वे): विकासायक्तों का सम्मेलन जो मनरी में हुआ उसकी लघ-सिचाई सम्बंधी सिफारिकों को सब राज्य सरकारों ने स्वीकार किया है।

Seed Multiplication Farms

1386, Shri Kamal Singh: Will the Minister of Food and Agriculture be pleased to state:

- (a) the number of Seed Multiplication Farms established so far. Statewise, and
- (b) the amount allotted by the Central Government to each State?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). A statement containing the information is laid on the Table of the Lok Sabha. [See Appendix III, annexure No 147 1

12 hrs.

PCINTS OF INFORMATION

Shri Thanulingam Nadar (Nagercoil): On a point of information. Only last week, some of the Ministers -the Minister of Irrigation Power and the Minister of Railways -were advised to give information to the House as early as possible about